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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

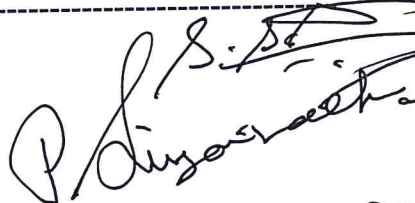
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/528/ (IB)/2017
NAME OF THE PETITIONER(S) : BASF INDIA LTD
NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. SATISH For Petitioner

P. SIVAGOMANATHAN


P. SIVAGOMANATHAN
JUNIOR

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner is directed to send private notice to the respondent for
their appearance and submissions and file proof of sending and effecting service
by way of an affidavit by the next date of hearing. Put up on 04.08.2017 at
10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)